

India Services Act, 1951, a copy of Notification No. GSR 321 dated the 19th March 1960 making certain amendment to the All India Services (Discipline and Appeal) Rules, 1955. [Placed in Library, See No. LT-2053] 60].

12.05 hrs.

RE: POINT OF PERSONAL  
EXPLANATION—contd.

**Mr. Speaker:** What is the point of order?

**Shri Frank Anthony** (Nominated—Anglo-Indians): My point of order is this. You have tried to shut me out.....

**Mr. Speaker:** What is the point of order?

**Shri Frank Anthony:** The point of order is this. You have sought in your own way to shut me out without knowing the facts. (*Interruptions.*)

**Mr. Speaker:** I am not going to allow this. I am not going to allow it, because he casts aspersions on the Chair. What is the point of order?

**Shri Frank Anthony:** You have said, I am trying to crucify the Home Minister. That is exactly the point I am trying to explain. All that I am trying is for the Home Minister to accept the factual position. That you would not allow me to do by placing the correspondence on the Table of the House.

**Mr. Speaker:** I had intimated to the hon. Member—and I found the hon. Minister of Parliamentary Affairs went and told him also—that this matter is closed. The other day I said that if there is anything more to be said, the hon. Home Minister will come and say that. The hon.

Home Minister had nothing more to say. But when he was asked to give a definite answer he went to the extent of saying that not only was this to be treated as a small matter but that he would not contradict the hon. Member and what he said might be taken as having been admitted. Of course, he said that he treated it as a trivial matter and that he was sorry for it if he had said something wrong. But, in spite of that, the hon. Member comes to pursue that. I am not going to allow him to place the papers on the Table of the House. It is for me to decide. I cannot receive all and sundry papers to be placed on the Table of the House. The matter is closed. I am really very sorry.

**Shri Frank Anthony:** So am I. I am very sorry. (*Interruptions*)

12.07 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-FIRST REPORT

**Sardar Hukam Singh** (Bhatinda): Sir, I beg to present the Sixty-first Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE  
EIGHTY-FIRST REPORT

**Shri H. C. Dasappa** (Bangalore): Sir, I beg to present the Eighty-first Report of the Estimates Committee on the Ministry of Scientific Research and Cultural Affairs—Part III on National Atlas Organisation, Survey of India, Botanical Survey of India, Zoological Survey of India and Central Board of Geophysics.